

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

34

C.P No. 18/(MAH)/2005
C.A. No. 167/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: Mrs. Apurva Parikh

V/s.

M/s. Natvar Parikh Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER
CA 167/2009 in CP 18/397-398/NCLT/MB/MAH/2005

At request of the parties, list this matter on 28.7.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)